GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA UNSTARRED QUESTION NO - 2024 ANSWERED ON - 06/08/2025

HEAVY VEHICLE CRASHES

2024. SHRI K.R. SURESH REDDY: SHRI TIRUCHI SIVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there is any provision for the testing of buses for fitness before registration of vehicle, particularly for buses with after-market body fitment;
- (b) whether Government is considering expanding the scope of the national crash testing program Bharat New Car Assessment Program (NCAP) to heavy vehicles and passenger vehicles such as buses and trucks; and
- (c)whether Government is considering prescribing mandatory safety systems like AEBS, DDAWS, LDWS and Fatigue Detection Systems for heavy vehicles and passenger vehicles?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The prototype of the chassis of the Bus is tested by the testing agencies specified under Rule 126 of the Central Motor Vehicle Rules (CMVR),1989 to validate the compliance of the provisions of the Motor Vehicles Act, 1988 and the Rules made there under. Also, the fully built Bus manufactured by the Original Equipment Manufacturers (OEMs) is type approved by the testing agencies. As per GSR 159 (E), dated 06.03.2024, Government in the Ministry of Road Transport & Highways has notified that with effect from 1st September, 2025 the testing and approval of body building of buses with seating capacity of 13 or more passengers excluding driver, by bus body builder shall be in accordance with AIS:052 (Revision 1)-2008 and shall be type approved by the Test Agencies specified under Rule 126.

Further, the buses with seating capacity exceeding 22 passengers excluding driver, built by bus body builder shall meet the requirements as per AIS-153.

- (b) No such proposal is under consideration.
- (c) The Government in the Ministry of Road Transport & Highways vide GSR 184(E) has published draft Rules for Mandatory Safety Systems like Advanced Emergency Braking Systems (AEBS) as per AIS -162, Lane Departure Warning System (LDWS) as per AIS-188, Driver Drowsiness and Attention Warning Systems (DDAWS) as per AIS -184, Blind Spot information Systems (BSIS) as per AIS-186 and Moving off Information Systems (MSIS) as per AIS-187 for all M2, M3, N2 and N3 vehicle categories.
